

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)
**FOR THE ATTENTION OF THE STAKEHOLDERS OF ABHINAV STEELS AND POWER
LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	ABHINAV STEELS AND POWER LIMITED
2.	Date of incorporation of corporate debtor	05/10/1987
3.	Authority under which corporate debtor is incorporated /registered	RoC-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74899DL1987PLC029384
5.	Address of the registered office and principal office (if any) of corporate debtor	401 MAHAVIR JI COMPLEX, LSC, RISHABH VIHAR NEW DELHI New Delhi DL 110092 IN
6.	Date of closure of Insolvency Resolution Process	02/09/2022
7.	Liquidation commencement date of corporate debtor	02/09/2022 (Receipt of CTC of Order- 26/09/2022)
8.	Name and registration number of the insolvency professional acting as liquidator	Debashis Nanda IBBI/IPA-003/IP-N00040/2017-18/10316
9.	Address and e-mail of the liquidator, as registered with the Board	Address: Flat No C S -14, C-Floor, Ansal Plaza, Vaishali, Ghaziabad, Uttar Pradesh, 201010 Email: dnanda.cma@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: Flat No C S -14, C-Floor, Ansal Plaza, Vaishali, Ghaziabad, Uttar Pradesh, 201010 Email: liquidator.abhinavsteel@gmail.com
11.	Last date for submission of claims	26/10/2022

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench has ordered the commencement of liquidation of the ABHINAV STEELS AND POWER LIMITED on **02/09/2022**.

The stakeholders of **ABHINAV STEELS AND POWER LIMITED** are hereby called upon to submit their claims with proof on or before **26/10/2022** (26/09/2022 being the date of receipt CTC of order), to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post, or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Debashis Nanda
IBBI/IPA-003/IP-N00040/2017-18/10316
Liquidator
ABHINAV STEELS AND POWER LIMITED
CS-14 Ansal Plaza, Vaishali, Gaziabad, 201010
Date: 29/09/2022